NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.157/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017

NAME OF THE PARTIES:

HCL Services Ltd.

V/s.

Universal Commodity Exchange Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. RNKET R KOTHARE ADU.

1/6 DIKETERA SIGNATURE

ORDER

TCP No. 157/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 13.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M.K. SHRAWAT

Member (Judicial)